

FORM NO. 4  
( See Rule 42 )

**In The Central Administrative Tribunal**  
GUWAHATI BENCH : GUWAHATI






ORDER SHEET  
APPLICATION NO. Cp-18 OF 1998  
OA 40/96

Applicant(s) Smti Anima Kalita  
vs.

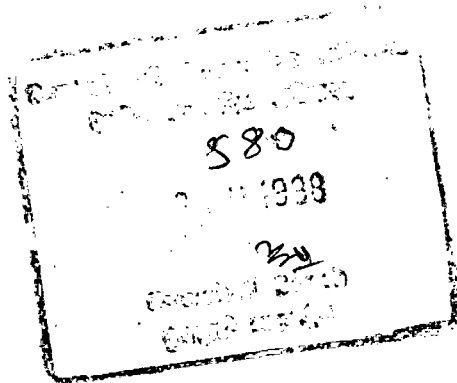
Respondent(s) Sr. Superintendant of post office.

Advocate for Applicant(s) Mr. B.K. Sharma  
Ms. S. Sarma

Advocate for Respondent(s) Mr. B.S. Saha

Notes of the Registry	Date	Order of the Tribunal		
This Cp. is registered vide order dated 25.6.98 passed in OA No. 40/96. against the Superintendent of post offices.	9.7.98	All the relevant records shall be produced by Mr G.Sarma, learned counsel appearing on behalf of the contemner. List on 16.7.98 for further order.		
decided for favours of orders.	pg ns 10/7	 Member	 Vice-Chairman	
 Registrar 30/6/98	16.7.98	Let this case be listed for hearing on 4.8.98.	 Member	 Vice-Chairman
1) Show cause filed on behalf of the a alleged contemners 2) Vakalatnama filed by Mr. G. Sarma, Addl. counsel on behalf of the alleged contemners.	nkm ns 17/7			





(2)

3  
File by Same  
Advocate  
8/7/98

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH

In the matter of :

C.P.No.18/98  
O.A.No.40/96

Smt. Anima Kalita  
-Vs-  
Sr.Suptd.of POs,  
Guwahati Division,Guwahati.

-AND-

In the matter of :

Causes shown by the alleged  
contemner Shri B.S.Sadap, Sr.Suptd  
of POs,Guwahati Division,Meghdoot  
Bhawan, Guwahati-1(Assam).

The alleged contemner in the above case

MOST RESPECTFULLY SHEWETH :-

1. That your humble alleged contemner is in receipt of a notice in connection with C.P.No.18/98 in O.A.No.40/96.

2. That your humble alleged contemner received a notice from this Hon'ble Tribunal wherein he was asked to appear.....

appear on 22.6.98 at 10.30 AM with all relevant records.

3. That your humble alleged contemner collected all the documents in connection with the O.A.No.40/96 and deputed Shri H.Nath, Asstt.Suptd of POs, Guwahati Division. He arrived the Court in time and contacted our counsel and submitted the records in the Tribunal in time.

4. That your humble alleged contemner thought that the submission of records was very vital in deciding the case, so he deputed the Asstt.Suptd of Post Offices a very responsible person next to him.

5. That your humble alleged contemner does not possess any personal knowledge so far O.A.No.40/96 is concerned as much as the written statement was filed and signed by his predecessor Shri I, Pengernungsung, IPS.

6. That your humble alleged contemner could not understand the meaning that he must be present in person.

7. That your humble alleged contemner possesses highest regard towards judiciary and there is no any wilful negligence in not attending the Court on 22.6.98.

8. That your humble alleged contemner in his 34 years of service have never faced such kind of situation.

9. That your humble alleged contemner humbly submit that, inspite of the circumstances explained in paragraph 1 of this show cause, if this Hon'ble Tribunal is satisfied to hold that he is guilty of contempt of Court, he seeks for unqualified apology.

10. That this show cause is filed bonafide and in the interest of justice.

It is, therefore, humbly prayed that this Hon'ble Tribunal would be kind enough to admit this show cause and after hearing to pass an order for closure of the contempt proceedings.

AND for this act of kindness, your humble alleged contemner shall ever pray.

A F F I D A V I T

I, Shri B.S.Sadop, son of late Rev.S.Rymbai, aged 53 years, presently working as Sr.Superintendent of Post Offices, Guwahati Dn.,Guwahati do hereby solemnly affirm and declare as follows :-

1. That I am the alleged contemner/petitioner in this case and as such I am well conversant with the facts of the contempt case.

2. That the contents made in this Affidavit and those made in paragraphs 1, 2, 1st part of 3, 4, 8 of this Show Cause are true to my knowledge and those made in paragraphs 2nd part of 3, 5, are true to my information being derived from records which I believe to be true and rests are humble submissions before this Hon'ble Tribunal.

AND I swear this Affidavit on this 8<sup>th</sup> day of July, 1998 at Guwahati.

दरिद्र अधीकारक कार्यालय  
Sr Superintendent of Post Offices  
गुवाहाटी मंडल, गुवाहाटी 781 001. Deponent  
Guwahati Division, Guwahati-781 001.  
Solemnly affirmed and declared by the deponent on this 8<sup>th</sup> day of July 1998.

Manik Chanda, Advocate  
8-7-98